

ORDER SHEET

C.E.P. No 21/84 in OA 1566/93

Chinmayee Moil/84 VERSUS Dr. R. S. Rawal

SL.	DATE	OFFICE REPORT	ORDER
1.	2	3	4

O.R
C.E.P. No 21/84 in
OA No. 1566/93 alongwith
affidavit and copy of judgment
on 4-11-93 filed by Sri
Raj Singh Adv. against
non-compliance with
honble court judgment
on 4-11-93, passed by
honble Mr. Mahanand Jm.
Jm. on 4-11-93.

Submitted before
honble court on 4-2-94
for order.

3/2/94,

① 4.2.94

Hon Mr Mahanand Jm.
Hon Miss Usha Se Am.

This contempt petition
has been preferred against
the order date 4-11-93.
Learned counsel for the
petitioner has stated
that he communicated this
order on 22-11-93. The
order against which contempt
petition is preferred is to be
complied within a period
of three months from the
date of communication of the
order. The period of three
months will lapse after
22/2/94. So the contempt
petition is premature and
it is hereby rejected.

W/L
AM

M
Jm